

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 38

IA 928/2024 IA 2244/2024 In C.P. (IB)/107(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **09.07.2024**

NAME OF THE PARTIES: **VIKAS PURUSHOTAMLAL SARAF V/s**
SOUTH INDIAN BANK LIMITED

Section 94(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Ayush Rajani, Advocate a/w Adv. Priyank Jadav i/b AKR Legal appeared for the Financial Creditor/ Intervenor.
2. Learned Counsel for the Petitioner submits that arguing Counsel is pre-occupied before another Court.
3. List this matter on **23.07.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna